BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.480/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name of the Company		Goodearth Minetech Pvt.Ltd.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. My Reknanko Benessi, sv Adv

2. Mv D. N. Sherma, Adv

3. Mvs. Rusha Saha, Adv

4. My Shownek Milera Adv

1. My Shownek Milera Adv

1. My Shownek Milera Adv

ORDER

Ld. Counsel for the petitioner are present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

Vijai Pratan Singh)

(Vijai Pratap Singh)
Member (J)